## GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

### LOK SABHA STARRED QUESTION NO. \*113 ANSWERED ON DECEMBER 11, 2023/ AGRAHAYANA 20, 1945 (SAKA) MUDRA LOAN SCHEME

# \*113. SHRI RAJMOHAN UNNITHAN:

Will the Minister of **FINANCE** be pleased to state:

(a) whether the Mudra Loans sanctioned w.e.f. April 1, 2022 will have 60 per cent interest subsidy;

(b) if so, the details thereof;

(c) whether the Government proposes to include all those who got loans for setting up their enterprises under Mudra Scheme before April 1, 2022 for getting interest subsidy keeping in view the fact that the self-employed seekers are the backbone of this country and hence everyone is eligible to get interest subsidy or other benefits under the Mudra Loan Scheme; and(d) if so, the details thereof and if not, the reasons therefor?

#### ANSWER

### THE FINANCE MINISTER

#### (Smt. Nirmala Sitharaman)

(a) to (d): A statement is laid on the Table of the House

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## STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. \*113 TO BE ANSWERED ON 11<sup>th</sup> DECEMBER, 2023 BY SHRI RAJMOHAN UNNITHAN REGARDING MUDRA LOAN SCHEME

(a) to (d) Under Pradhan Mantri Mudra Yojana (PMMY), collateral-free institutional credit up to Rs. 10 lakh is provided by Member Lending Institutions (MLIs) i.e. Scheduled Commercial Banks (SCBs), Regional Rural Banks (RRBs), Non-Banking Financial Companies (NBFCs) and Micro Finance Institutions (MFIs) to micro/small business units for income generating activities in the manufacturing, trading, services sector and also for activities allied to agriculture.

There is neither any provision in the Scheme to provide interest subsidy to the borrowers nor there is any proposal under consideration to provide 60 per cent interest subsidy for Mudra loans sanctioned before April 1, 2022.

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